CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

Calling attention

REDUCTION IN NEWSPRINT QUOTA TO NEWS-PAPERS AND PERIODICALS

श्री जगदीश प्रसाद माथुर (राजस्यान): श्रीमन्, में धाप की धाज्ञा से देश में समाचार पत्रों तथा पत्रिकाओं को धावंटित किये जाने वाले अखबारी कागज में 30 प्रतिशत की कटौती जिससे उनकी धर्य-व्यवस्था पर प्रतिकृल प्रभाव पड़ेगा, की धोर सूचना तथा प्रसारण मंत्री का घ्यान दिलाता हुं।

[MR. DFPITY CHAIRMAN in the Chair]

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI I. K. GUJRAL): Sir, as Honourable Members are aware, a cut of 30% has had to be imposed in the newsprint entitlement of newspapers for 1973-74 because of a shortfall in availability arising from world shortage. The circumstances leading to the imposition of the cut are as follows:—

Early this year, the Ministry of Finance had approved a quantity of 2,45,000 tonnes of newsprint for distribution to newspapers in the country. This included indigenous production (Nepa Mills) of the order of 40,000 tonnes, which, after deducting a 10% compensation for higher grammage, left a quantity of 36,400 tonnes for distribution. Thus, the newsprint visualised for import was 2,08,600 tonnes

No difficulty was initially envisaged in procuring this quantity of newsprint from abroad. This was because existing long-term commitments with Canadian and Scandinavian suppliers and Trade Plan provisions from rupee sources already accounted for 1.61,000 tonnes. With an additional 20,000 tonnes offered by Bangla Desh under a global tender, a possible 22,000 tonnes from Canada under Aid and a contracted quantity of 9,000 tonnes of glazed/rotogravure newsprint, the quantity visualised for import stood more than fully covered.

This anticipated availability has, however, not materialised for the reasons set out below:

The Canadian and Scandinavian suppliers insisted on re-negotiation of existing contracts with them on the plea of dollar devaluation. Legal opinion obtained by the State Trading Corporation was that the stand of the suppliers was untenable. It was, however, felt that arbitration or legal proceedings in the country of the defendants could be timeconsuming and might result in delay in, if not stoppage of, supplies from these sources for one reason or another. As no alternate avenues of purchase were open to cover the quantities involved because of the world shortage, it was further felt that we should take the maximum possible advantage of the existing contracts. Re-negotiation of the contracts was, therefore, started and the result was that, as against an anticipated quantity of 70,000 tonnes from Canada, only 60,000 tonnes has become available and from Scandinavia, as against 30,000 tonnes, only 13,000 tonnes.

So far as the Soviet Union is concerned, agreement on price has been reached for the supply of only 28,000 tonnes as against the Trade Plan provision of 50,000 tonnes. Negotiations for the balance quantity are to be held by the end of 1973. Czechoslovakia has offered only 5,700 tonnes, as against the expected 7,000 tonnes and price negotiations are in progress. Poland will be supplying only 1,000 tonnes as against the expected 4,000 tonnes.

In the case of Bangla Desh, although they had tendered for a quantity of 20,000 tonnes (10,000 tonnes firm and 10,000 tonnes option), they have so far contracted for the supply of only 10,000 tonnes.

Under Canadian Aid, no quantity is available so far. Against a tender enquiry, there were only two offers of newsprint. The newsprint offered was in specifications not acceptable to newspapers in this country. Negotiations with Canadian supplies are still going on.

The official delegation which accompanied the Prime Minister to Canada also took up the question of securing additional supplies of newsprint. The efforts initiated then are being followed up at diplomatic and other levels.

Thus, actual availablity so far of newsprint, both imported and indigenous, for allotment in the licensing period 1973-74 works out to 1,63,100 tonnes. Of this, a small quantity has been set apart for new newspapers. This leaves a quantity of 1,57,100 tonnes for allotment to existing newspapers whose performance by utilising newsprint during 1072-73 is estimated ai 2.30,000 tonnes. This performance having been taken as the basis of entitlement, the newsprint available can meet only 68.30% of requirements. In other words, there is a- shortfall of 31.70%. Hence, the entitlement of a newspaper has been subjected to a cut of 30%. It is specifically provided in the Newsprint Allocation Policy that any addition to newsprint availability would be reflected in a corresponding reduction of the cut imposed.

The cut of 30% will apply uniformly to all newspapers in view of the judgment of the Supreme Court in the newsprint case. Government will, however, endeavour to extend the maximum possible assistance to small newspapers within, of course, the four walls of the allocation policy.

In view of the world shortage of newsprint, the prices of imported newsprint have gone up. As against the prices obtaining in 1972-73, supplies of standard newsprint from Canada will, on an average, cost U.S. \$53.3-1 (Rs. 400.05) more per tonne, from Scandinavia U.S. \$15 (Rs. 112.50) more per tonne, from Bangla Desh Rs. 113 more per tonne, from U.S.S.R. Rs. 582.17 more per tonne and Poland Rs. 526 more per tonne. The price of C/echos lovokian newsprint is still under negotiation

The cut in newsprint entitlement and the increase in the price of newsprint will necessarily have their fleet on newspapers. They will have to contain their performance within the authorised quota by regulating circulation and pagekvel. Buffer stocks of the State Trading Corporation at all the four port towns of Bombay, Calcutta, Madras and Cochin have been virtually depleted. Newspapers dependent on them for newsprint are likely to experience difficulty, pending replenishment of stocks. The position should improve somewhat with the ex-

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pected arrival of supplies from Bangla Desh in July and August and more appreciably when shipments from other sources start arriving in September/November. It is difficult at this stage to say how the economies of newspapers in the country will be affected. This is because no adequate and reliable data are at pres-nt available with Government on the economics of the newspaper industry. It is precisely for this leason that Government have appointed a Fact-Finding Committee to go into the question in all its aspects.

importance

श्री जगदीश प्रसाद माथ्रः श्रीमन, माननीय मंत्री महोदय नै ग्रपने वक्तव्य में, न्युज़िंपट की जो कमी है उस कमी के लिये जितने भी विदेश हैं, जहां से हमें न्युजप्रिट ग्रायात करना पड़ा है, उनके ऊपर सारा दोष डालने का प्रयास किया है कि वहां से हमको ठीक समय पर भ्रौर ठीक दाम पर न्यजींप्रट नहीं मिल सका लेकिन इसमें जो वास्तविक दोषी है वह उनके स्वयं का विभाग है कि वह जितना न्यजप्रिट चाहिये उसका धाकक्लन नहीं कर सका धौर स्टेट ट्रेडिंग कार्पोरेशन दोषी है जो कि समय पर उसको मंगवा नहीं सका। तो वह उनको दोष नहीं देते हैं। ग्रब इसके साथ-साथ तीसरी चीज यह है कि इसमें राजनैतिक उद्देश्य है। सन् 1972 स्रौर सन् 1973 के काल के ग्रन्दर जो देखने में आया वह यह कि सरकार की जो विफलता थी उन विफलताम्रों का जब पर्दाफाश होने लगा समाचारपत्रों के दवारा तो यह होने लगा कि समाचार-पत्रों का गला किस प्रकार से पकड़ा आय और समाचारपत्रों का गला पकड़ने के लिये, उस उद्देश्य से, समाचारपत्रों को सरकार भूखा मारती है न्युजिप्रट से। तो यह मूल उद्देश्य सरकार का था। उस उद्देश्य की पूर्ति के लिये एस० टी० सी० और यह इंफार्मेशन का जो डिपार्टमेंट है दोनों ने

िश्री जगदीश प्रसाद माथर] मिल कर सुनियोजित ढंग से षडयंत्र किया है और उसका परिणाम यह है कि देश में न्युजप्रिट की कमी दिखाई देती है। जिस समय दिसम्बर के पहले विदेशों में न्यजुप्रिट की बहुतायत थी उस समय क्या एस०टी०सी० इस बात का ग्राकक्लन नहीं कर सकता था कि कितनी आवश्यकता है और हमारे यहां जो देश का उत्पादन है वह उससे कम होगा और वह जब कि दनिया में बहतायत थी तो उस समय क्या नहीं मंगवा सकता था लेकिन जब विदेशों में कमी होने लगी धौर कठिनाई प्रारम्भ हुई तब इस धोर ध्यान दिया। उस समय भी कैनाडा ने जो दो झाफर दिया उन दो आफरों को भी वह ठीक ढंग से कार्या-न्वित नहीं कर सकी। तो उसके लिये हम दोषी हैं। फिर भ्रापने कहा कि स्केंडेनेवियन कंट्रीज से भौर कैनडा से नेगोशियेशंस चले तो उसमें विलम्ब जो हम्रा भीर जो जानबझकर विलम्ब किया गया--जब कि अपनी धावश्यकता थी और उन आवश्यकताओं की पूर्ति के लिये कितनी भी जल्दी कर सकते हैं तब जिस प्रकार का विलम्ब किया है इस विलम्ब के लिये दोषी कौन है। जब आपको पता था तो जिन देशों के साथ रुपी-पेमेंट का व्यापार है क्या उनसे सौदा नहीं कर सकते थे, य०एस०ए० के साथ आपके सम्बन्ध खराब हो गये भौर जब यु०एस०ए० के साथ भ्रापके सम्बन्ध खराब हुये तो न्युजप्रिट पर असर पड़ा भीर उस समय जो रुपी-पेमेंट कंट्रीज हैं जिनके साथ व्यापार था उनसे क्या धाप ग्रगाऊ सौदा कर के, भीर न्युजप्रिट देश में पर्याप्त मात्रा में कर सकें इस दृष्टि से क्या ग्राप व्यवस्था नहीं कर सकते थे।

अब, जहां तक स्थानीय उत्पादन का

सवाल है, स्थानीय उत्पादन की दृष्टि से भी सन् 1962-63 के अन्दर जो नेपा मिल्स है उसके अन्दर किस प्रकार से उत्पादन बढाया जाय उसके सम्बन्ध में कमेटी बनी थी लेकिन 1963 ई० में कमेटी बनी श्रीर उसका प्रोपोजल आज तक लाग नहीं हो सका, हमारी जो पबलिक ग्रंडरटेकिंग की कमेटी है उसने भी इसको इंडीकेट किया है कि अब तक सरकार ने इस दृष्टि से कोई प्रयत्न प्लानिंग कमिशन भी नहीं किया। जरूरी है लेकिन भाज "के हिन्दुस्तान टाइम्स" में समाचार छपा है:

"It has, however, deferred consideration of its other proposal for production of 1.33 million tons of paper pending detailed examination of the various projects envisaged."

इसका मतलब है कि प्लानिंग कमिशन के अन्दर भी इस पेपर के प्रोडक्शन की दृष्टि से जो योजना थी उसको डेफर कर दिया गया है। तो इसका सीधा प्रभाव पड़ने वाला है। जहां तक ग्रखबार वालों की बात है, सरकार विज्ञापनों की कटौती नहीं करने वाली है, जितने ग्रखबार वाले हैं वह तो चाहेंगे कि ज्यादा से ज्यादा विज्ञापन मिले, जितना भी विज्ञापन मिलता है वह छापें, तो फिर ग्रगर किसी पर प्रभाव पहेगा तो वह पाठकों को मिलने वाली सामग्री पर पडेगा ग्रौर चंकि सरकार विजापन देती है तो सरकारी समाचार तो उसमें ग्रवस्य छापे जायेंगे तो जो विरोधी दल हैं उन विरोधी दलों को इसके मामले में प्रभावित होना पड़ेगा, उनके जो समाचार है वह बहुत कम छपेंगे और इसका प्रभाव दिखाई देने लगा है। हमारे राजस्थान में, जयपुर में एक प्रमुख समाचारपत्र था अखबारी कागज न होने से वह बन्द हो गया। इन समाचारपत्रों ने भ्रपने

साप्ताहिक संस्करण बन्द कर दिये। 30 परसेंट कटौती का सवाल बाता है। क्या होगा। यह श्रखबारों को भी श्रपने पूरे ब्राकार के ब्रन्टर जो 30 परसेंट की खिड़की बना कर रखनी पड़ेगी कि इतना गैप कर के बिल्कूल खाली छोड़ना है।

(Time bell rings.)

तो इस प्रकार से सरकार की सूनि-योजित डंग से ग्रखबारों का पकड़ने की, विरोधी दलों को पूरी पब-लिसिटी न मिल सके इस कारण से यह सरकार के सुनियोजित घड्यंत्र का एक भाग है।

SHRI I. K. GUJRAL: My honourable friend's entire enunciation can be divided into two parts: facts and fiction. 1 may first deal with facts. The basic point which I tried to make in my main statement was that we had long-term con-

i is with all the countries. Some newspapers have also written editorially or commented as if India did not have long-D contracts. India did have long-term contracts. STC had long-term contracts villi Scandinavian countries and Canada rind of course with Rupee areas which was in the Trade Plan itself. Very unfortunately, as the prices started rising, all of them backed out. I had high hopes that my friend would focus his heat on those who have backed out of contracts and commitments. They backed out of their long-term commitments. The contracts were for three years and in the third year they backed out because of price rise. In my statement I had indicated two alternatives. One was litigation and the other was renegotiation. I can give, if the House wants, more details about the long-term contracts. The long term contract with Scandinavia was for the firm supply of 20,000 metric tonnes, and the optional supply of 10,000 metric tonnes . . .

श्री जगदम्बी प्रसाव यादव: ग्रापने सो एक दर्जन देश गिनाए जिनसे कांट्रेक्ट NOTE: THE STATE OF ST

ओ आई० के० गुजराल: प्राप बीच बीच में कार्टेंगे तो कैसे जवाब दंगा? स्केन्डेनेविया का मैंने कहा, कैनाडा का कहा। मैं शोन-चार मोटी मोटी बार्ते ले लेता हं। स्केन्डेनेविया से कुछ लेते हैं, कनेडा से कुछ लेते हैं भीर रूस से भीर मुल्कों से कुछ लेते हैं, मसलन जैसे जी०डी०ग्रार० से, पोलैन्ड से, चेकी-स्लोवेकिया से, जो थोड़ा-थोड़ा देते हैं। ज्यादा क्वांटिटी हमारे यहां 3 देशों से बाती है। जो कैनेडा के साथ हमारा कांद्रैक्ट था, उसमें जो 2 फर्मों के साथ कान्द्रैक्ट या उसकी डीटेल्स में यहां मुख्तसर में धर्ज कर दूं कि उन्होंने थपने कांट्रेक्ट को **ब्रेक** किया। उन्होंने कहा, जिस कीमत के ऊपर उनका हमारे साय अग्रीमेन्ट था वह उस दाम पर देने के लिए तैयार नहीं है। यही बात स्केन्डेनेविया के साथ हो गई। हमारे सामने चौइस यह थी, एक तो यह कि हम मुक्दमेवाजी करें, लिटिगेशन करें, लेकिन उस वक्त हमारे सामने मुशकिल यह बाई थी कि अगर हम और अर्थि-देशन में चले जाएंगे तो जो कागज मिला है वह भी न मिल सके इसलिए हमें नेगोशियेट करना पड़ा कैनेडा के साय भी, स्केन्डेनेविया के साथ भी। रूस के साथ हमारा क्वांटिटी का कमिट-मेन्ट हमेशा रहा लेकिन दाम का कमिट-मेन्ट नहीं रहा ज्योंकि हर वर्ष वह निगी-शिएट करते हैं। ट्रेंड प्लान की तहत में इस से हमें 50,000 टन हर वर्ष मिलता है, इस वर्ष 28,000 टन का फैसला किया जिसकी क्रीमत काफी तेज है पहले से। लेकिन जो 22,000 टन है, जसा मैंने स्टेटमेन्ट में कहा, उसके मताल्लिक यह फैसला करेंगे इस साल के भाखिर में, इसलिए जो डिफिकल्टी भाई वह ब्नियादी तौर पर यह धाई कि जो हमारे तीनों मेन् सोसेंब धाफ

श्री आई० के० गुजराल सप्लाई थे, उन तीनों से, जब से डालर का डिवैल्यएशन हुआ, यह तरीका निकाला कि अपने अपने अग्रीमेन्ट्स से निकल गए, इसलिए नहीं कि ऋग्रीमेन्ट नहीं था, इसलिए नहीं कि वह बंधे हुए नहीं थे --बंधे हुए थे, ग्रग्रीमेन्ट था लेकिन वह श्रग्रीमेन्ट उन्होंने तोड़ दिया। इसलिए जो हमारी पबलिक श्रोपीनियन म या ग्रखबार में किसी किसी बक्त छपता है कि जैसे गवर्मेन्ट ने अग्रीमेन्ट किए ही नहीं थे, यह बनियादी तौर पर गलत बात है। ग्रग्नीमेन्ट थे ग्रौर कैनेटा से जो हम लेते थे करीब करीब 70,000 टन हम लेते थे ग्रीर जिस दाम के ऊपर लेते थे, वह कीमत बढ़ाने के बाद 60,000 टन मंजर किया गया, यानी 10,000 टन हमको नुक्सान हुन्ना। स्केन्डेनेविया देशों से 30,000 टन लेते थे, दाम बढ़ने के बाद उन्होंने 13,000 टन कर दिया। रूस हमको 50,000 टन दिया करता था, उसने 28,000 टन देना मंज्र किया--22,000 टन कट गया। कीमत भी बढ़ी और क्वांटिटी भी घटी। इसकी वजह यह नहीं थी कि हमने फैसला नहीं कर रखा था।

दूसरी बात जो मेरे मित्र ने उठाई वह यह है कि ग्रगर हम वक्त पर ऐक्ट करते तो शायद यह मुशकिल नहीं भ्राती। वक्त पर ऐक्ट यह करते हैं कि लम्बा अग्रीमेन्ट करते हैं, वक्त पर ऐक्ट यह कर सकते हैं कि जितनी क्वांटिटी ग्रापको लेनी है वह क्वांटिटी द्याप बांघ लें, जो किया गया है। लेकिन ग्रगर कोई ग्रपना वचन देकर उससे मुकर जाए, तो उसके लिए क्या करेंगे ? उसके लिए रास्ता यही है कि या तो उसको फिर से देखें या मुकद्दमेवाजी करें। तीसरा रास्ता नहीं है। एक बात मेरे मित्र ने यह भी

उठाई थी कि 2 ग्राफर्स हिन्द्स्तान को ग्राई थीं दिसम्बर के वक्त, एस०टी०सी० को, जो बड़ी फेवरेब्ल थीं ग्रौर उसका फायदा हमने नहीं उठाया। एक बात तो यह ध्यान में रखी जाए कि उस वक्त, दिसम्बर तक, जितनी क्यांटिटी हमें खरीदनी थी उसके मताल्लिक हमारा ग्रग्रीमेन्ट था और जब दो ग्राफर्स हमको ग्राई--अब मैं गलत ग्रल्फाज इस्तेमाल नहीं करता-मैं नहीं समझता हमारे लोग दूसरों की बातों में क्यों ग्राते हैं, क्योंकि हमको तो वे सच्चे ग्राफर्स माल्म नहीं हुए । ग्रीर ग्राज भी जो तफसील में हमने इन्क्वायरी की, मसलन एक मिल ऐसी थी जिसकी टोटल कैंपैसिटी 40 हजार टन की थी ग्रीर वह हमको 50 हजार टन बेचने के लिए तैयार था। सब यह तो हम लोगों को मालुम ही है कि कौन मिल कहां पर काम कर रही है। ज्यों ही हमने श्र्रू में इस सम्बन्ध में इन्क्वायरी की तो हमको ग्रन्दर ही अन्दर मालुम हुआ कि वह फैक्टरी तो किसी के हाथों बिक चुकी है ग्रौर जो ग्राफर देने याये थे वे फैक्टरी के मालिक नहीं थे। कुछ इस किस्म की बातों में लोग जल्दी में चहकावे में ग्रा जाते हैं।

एक बात का श्रीट ध्यान रखियेगा कि जितने नेगोशिएशन ग्राज तक इस सम्बन्ध में किये गये, हर डेलीगेशन में श्रीर हर नेगोसिएशन में आई० ई० एन० एस० के रिप्रेजेन्टेटिव इंभाल्व थे। कोई भी नैगोसिएसन और कोई भी डेलीगेसन ऐसा नहीं था जिसमें ग्रखबारों के नमा-यन्दे और उनके मेनेजर न हो और हर फैसले में ये लोग शामिल थे। हमने किसी दाम के बारे में उनसे पूछा और न किसी एग्रीमेंट के बारे में पूछा। भ्राज भी एक डेलीगेशन कनाडा गया ह्या है श्रीर उसमें भी ग्रखबार वालों के नमायन्दे ही है। उसमें हम लोगों का कोई प्रतिनिधि नहीं है। हमने ग्रपनी एम्बसी से उन्हें मदद देने के लिए कहा है। रूस में भी दो डेलीगेशन गये और दोनों दफा इनके ही लोग गये। जितने दफे यहां पर लोग फैसला करने के लिए ग्राये, हर मौके पर, हर वक्त पर ग्राई०ई०एन० एस० के लोग इंभाल्व थे। इसलिए ग्राज कोई भी जिम्मेदार मैनेजर या ग्रोनर यह नहीं कह सकता है कि उसको ये बातें मालम नहीं थीं कि क्या होने वाला है, वह यह भी नहीं कह सकता है कि जो दाम दिये गये हैं वह उसको मालूम नहीं थे। वह यह भी नहीं कह सकता है कि आज दुनिया में इस चीज की शार्टेज ग्राने वाली है और उसको इस चीज की जानकारी नहीं है। आज इस तरह से लम्बी चौडी बात करके इमोशन पैदा किया जाय, मेरे ख्याल में यह जस्टी-फाइड नहीं है।

ग्राज हमारे दोस्त ने राजस्थान पत्रिका का जिक्र किया। राजस्थान पत्रिका वालों से मेरी बात हुई ग्रीर पालियामेन्ट के मेम्बर भी मुझ से इस सम्बन्ध में बात करने के लिए ग्राये। राजस्थान पत्रिका को 1972-73 के लिए जितना कोटा एलाट किया गया था वह उसको पूरे का पूरा दे दिया गया। वदिकस्मती यह हुई कि 1972-73 के लिए जितना कॉटा दिया गया था, उसके दो लाइ-सेन्सों को वह युटीलाइज नहीं कर पाया। ग्रगर वह लाइसेंसों को युटीलाइज नहीं कर पाया तो इसमें हमारा दोष नहीं है। हम लाइसेंन्स दे सकते हैं, ग्रन्न दे सकते हैं, मगर पका कर नहीं दे सकते हैं। इम्पोर्ट लाइसेन्स को यटी-लाइज करने की जिम्मेदारी उनकी है धीर उन्होंने इस सम्बन्ध में अपना दोष मान लिया है। इसके वाबज़द भी हम लोगों ने 1973-74 के कोटे खिलाफ उनको उधार भी दे दिया। जब वे हमारे पास ग्राये तो एक लोकल ग्रखबार से भी मांग कर दे दिया। अगर कोई 12 घंटे पहिले हमको टैलीफोन करे कि हम ग्रपना ग्रखबार बन्द कर रहे हैं, तो फिर इस तरह के केसों के मृता-ल्लिक क्या कहा जा सकता है, यह चीज ग्राप खुद जान सकते हैं। लेकिन एक बात यह है कि वह अखवार बन्द नहीं हुआ और यह एक अच्छी बात है कि वह ग्रखबार ग्राज भी काम कर रहा है। हिन्दूस्तान का कोई भी ग्रखबार बन्द होने वाला नहीं है ग्रीर न इस तरह का कोई रिस्क है। यह बात जरूर है कि इस चीज में मश्किल जरूर है और यह महिकल सारी दुनिया में म्राई हुई है। एक बात वहां पर ध्यान में रखने लायक हैं और वह यह है कि वह मुश्किल हमारी लाई हुई नहीं है। आज सारी दुनिया में न्युजप्रिन्ट की शार्टेज है।

ध्रध्यक्ष महोदय, सारी दुनिया में जितना न्यूजिंप्रन्ट बनता है उसका 40 प्रतिशत सिर्फ कनाडा में बनता है। दुनिया में जितनी न्यजप्रिन्ट की खपत है उसका 40 प्रतिशत ग्रमेरिका खा जाता है। इसका नतीजा यह निकलता है कि ग्रगर कुछ खपत बढ जाय तो उसका ग्रसर सारी दनिया की मार्केट पर पड़ता है। पिछले दो वर्षों में जो फलट पैदा हो गया था उसका कारण यह था कि श्रमेरिका के श्रन्दर कंजन्पशन कम हो गया था जिसकी वजह से स्केंडिनेविया ग्रीर कनाडा में फैक्टरियां बन्द हो गई। जैसे ही डिमान्ड बडी तो ये लोग ग्रपनी फैक्टरियां फौरन शरू नहीं कर सके। यह कूदरती बात है कि फैक्टरी शुरू करने में एक ग्राध साल लग जातर है।

श्री आई० के० गुजराल]

हिन्दस्तान के अन्दर नेपा ही एक फैनटरी है जो ग्रखबारी कागज बनाती है और उसका 40 हजार टन का प्रोडेक्शन होता है। हम इस बात की कोशिश कर रहे हैं कि इसका प्रोडेक्शन डब्ब्ल हो जाय। भ्रगर इसको डब्ब्ल करना है तो उसमें दो तीन वर्ष तो लग ही जायेंगे। जो प्लान्ट हम केरल में लगा रहे हैं वह 80 हजार टन का है। इस तरह से दो प्लान्ट पब्लिक सैक्टर में हो गये। एक प्राइवेट सेक्टर के भाई ने इस तरह का प्लान्ट लगाने का लाइसेन्स ले लिया है। वह हिमाचल प्रदेश में इस तरह का प्लान्ट लगाना चाहते हैं। वह कई वर्षों से इस तरह का प्लान्ट लगाने के लिए लाइसेन्स लिये बैठा है और न तो खुद लगाता है और न ही दूसरों को लगाने देता है। वह किसी न किसी बहाने इस चीज को टालते जा रहा है। अब आप इन सब बातों को ध्यान में रखकर किसी जजमेंट पहुंचिये।

एक बात में और कहना चाहता ह थ्रीर उसे कहे विना रहा भी **नहीं जाता** है। मेरे मित्र को तो लम्बी चौड़ी बात और तकरीर करने की धादत है धौर वे हमेशा यह कहते हैं कि श्रखबारों को मारना चाहते हैं। मैंने कई दफा कहा धौर में आज फिर नम्रता से कहना चाहता हूं कि गवनंमेंट की इस तरह की पालिसी नहीं है। गवर्नमेंट की पालिसी यह है कि इस मुल्क के अखवार फी रहे, इस मुल्क में श्रखबार खब बटे इस मुल्क के अखबार खब पनपें क्योंकि हम फीडम आफ प्रेस की बैमोकेसी का एक अंग मानकर चलते हैं। हमारी पालिसी नहीं है, यह तो कांस्टीट-यूरान में कमिटमेंट है जिसके साथ हम बंधे हुए हैं। इस तरह का इल्जाम लगाना कि हम जानकर इस तरह की स्थिति SHRI K. P. SUBRAMANIA MENON (Kerala): Sir, the honourable Minister gave a very long statement explaining as ow this tiling has come about. But, Sir, whatever may be his explanation, the fact is that as in the case of other necessaries of life, one more item of scarcity has been added now. From shortage to absolute scarcity, now we are entering the newsprint also.

Now, Sir, the matter is not so simple as the Minister has explained. These things could have been foreseen when the dollar was devalued last year and again there was devaluation this year. It could have been foreseen that it is axiomatic that the mills will demand move because the) do not buy at the old prices, because their cost of production will be more and naturally they will demand a higher price. But the fact remains that the Government and the STC have bungled the whole tiling and today we are faced with a serious situation. Not only is there an per cent cut in the allotment but the prices have also gone up very much. This, of course, is beyond our control. It is a different question. But the point is that along with the cut in the allocation, an increase in price will put a terrific strain on the resources of the economy of newspapers. Already, newspapers are closing down or are on the verge of closing down. This is no good for our democracy. And what happens is that the first type of newspapers will be small newspapers, run by small proprietors or run by small parties like us, which will be affected most, and that is where the danger to demo cracy arises.

Therefore, Sir, I say that it is no use trying to gloat over the thing. It is no use trying to justify the situation, saying that the Government has been doing everything about it. The Government should try to get fresh supplies.

We have got very good relations with Bangla Desh. Let us pay a little more '.o Bangla Desh instead of giving it to the Canadians or the Scandinavians. I would say that in order to keep good neighbourly relations, even if we have to give a little higher price to Bangla Desh, lei us get all the newsprint that they pro-

duct so that we can feed our newspapers here.

Another thing I What special steps going to take to see do not die?

would like to ask is: are the Government that small newspapers

SHRI I. K. GUJRAL: I think, Sir, since I was speaking in Hindi, my hon. friend did not fully understand what 1 said. The basic issue is that we had firm commitments with countries for the quantity that we needed. What other steps could have been taken even if the dollar was devalued? Is it being suggested that we should have gone to them and told them: Please chaige us more because the dollar is devalued? The basic issue was that firm long-term contracts existed. They had the quantity and the price mentioned. The dollar devaluation was not a factor mentioned in the contract itself. It was nowhere laid down that if the dollar is devalued- the price will be revised. Therefore, so far as the legal commitment was concerned, we were on a very firm ground. When they wanted to negotiate, we promptly re-negotiated also. We did not lose time. Even on that ground, it was in our favour. But we did not hesitate; we went and re-negotiated. We had to pay more and we had to get less supplies also.

So far as small newspapers are concerned, as I have already stated, I repeat my sympathy and my feeling of anguish. But the situation that has arisen is for all newspapers-small newspapers and big newspapers. It is not a question of 'A' newspaper or 'B' newspaper. Of course, the economy of small newspapers is not very strong. We have taken one care. We have decided that all the existing newspapers which are up to 15,000 circulation and have 8 pages, will not be affected by the cut. Therefore, the small newspapers to that extent will get covered. We have taken steps and we have recommended to the Ministry of Commerce and the Ministry of Industry that the existing ban on white printing paper should be withdrawn so that the newspapers can use the white printing paper.

SHRI K. P. SUBRAMANIA MENON: It is very costly. Even newsprint is very costly. It is very unfortunate. The cost factor has become of lesser relevance now. We have tried to do our best to come to the rescue of the papers. Our efforts are continuing. The Prime Minister took up the case when she went to Canada.

to a matter of urgent

public importance

SHRI BHUPESH GUPTA (West Bengal): I read her speech. In to the Members of Parliament, the Prime Minister said, "We have no ideologies to import. We ha\e other things to import." It seems that the Canadians have not exported newsprint.

SHRI I. K. GUJRAL: Many other countries who sav that they have ideologies to export have not given the nev That is apart.

SHRI BABUBHAI M. CHINAI (Maharashtra): The hon. Minister has said that the total requirement is 2,30,000 tonnes and our availability is only 1,63,000 tonnes. That means we are short of about 37.1 per cent. When we know that we will have to depend on others for our need of newspaper print, can we not have a little buffer stock to tide over some difficulties? Why are we not thinking in terms of having a buffer stock?

Then I would like to know from the Minister about the State Trading Organi sation which is looking after this of newsprint. The State Trading Organi sation is looking after thousands of items and this is one of the items on which they have bungled in the sense that the have not paid their full attention to quirement of newsprint of this country with the result that we are today in this difficult position in spi'e of the fact that we had certain contracts. Sir. in (the fact that dollar was devalued, we should have envisaged thru rag of this nature would happen and therefi should have started taking action in this regard.

The third thing which I would like to point out is that instead of entrusting this thing to the State Trading Corporation, is it not desirable after this experience

[Shri Babubhai M. Chinai.] that the Informal ion and Broadcasting Ministry should take care of import of this newsprint?

i Also.

Sir, I would like to know from the hon. Minister whether there was any escalating clause in the contract which we entered into with the Scandinavian countries or Canada so that they could get the clue to get out of the commitment. I would like the Minister to enlighten roe on this point.

The NEPA Mills was set up over 20 years ago. Its current production is less than 40,000 tonnes. In the meanwhile, von said that two public sector projects are coming up. One private sector project has not come up at all. I have information that in the last 10 years a number of licences were given to private parties to manufacture newsprint in Assam, Maharashtra, Kerala and Himachal Pradesh. Now, all these licences have not fructified. Have you gone into it and tried to find out why no licence has fructified? Is it due to some price factor? Is it that the State Government has not helped them? Will you please explain to us what is the reason for this?

Then, will the Government clarify whether the conlrol over prices of newsprint made it difficult for entrepreneurs to undertake production or whether the concerned State Governments did not extend necessary facilities?

Then I would also like to know whether there is any proposal for setting up of a captive plant in Canada with you or with the Industry Ministry or with yon and the Industry Ministry jointly so that our requirement can he fulfilled till we are self-sufficient. If so, will you kindly give us some details of that captive plant? Then I would like to know whether with this 30 per cent curb in newsprint the Government proposes to ensure thai the interests of the consumers are safeguarded. There may not be cut in the number of pages as you said but I hope, simultaneously, the price of the newspaper will also be cut.

Sir, I would like to know whether there is any proposal to allow newspapers to

charge a higher tariff for their advertisements in lieu of this. I would also like to know whether the present cut will adversely affect the small newspaper and language newspaper and if so, what steps are proposed to be taken to safeguard their position. Finally. I would like to know whether the Government has any fear in their mind that by this cut some foreign countries will have a dominating power on certain newspapers and thereby will penetrate in the country in the newsprint and newspaper industry much more than what they are supposed to do at present.

SHRI 1. K. GUJRAL: Sir, my hon. Friend has raised quite a few points which are very important and significant. The firs! point that he has raised is about the buffer stock. I might lell my hon, friend that we have been carrying buffer stocks, lor instance, in April, 1972 STC had about 18.000 tonnes in the buffer stock. News-is are allowed to draw on this buffer stock whenever there is delay in shipment etc. But as you know, the newsprint is a perishable commodity. We cannot store it for a long time because it gets affected by pesticides and its strength also diminishes. Therefore, it lias to be disposed of quickly. Unfortunately, since December the situation has been deteriorating and the result has been that it has drawn heavily on the buffer stock that we had. Although by about January this year we had about 10,000 tonnes in our buffer stock, the situation now is not so good. This buffer stock policy has paid dividend but unfortunately we do not have much of it.

So far as anticipatory steps were concerned, as I have informed my friend already, the anticipatory steps were taken in the form of contracts. . . (Interruptions) The law Ministry's advice to us was that the contract was totally favourable to us and our stand stood totally vindicated so far as the contracts were concerned. The Law Minisin did say that if we were to go in for arbitration or litigation, the contract was in our favour.

SHRI BABUBHAI M. CHINAI: Was there any price fixed?

SHRI I. K. GUJRAL: No, there was no price fixed, there was no price hike. The price clause was there so far as Canada and Scandinavian countries were concerned, on mentioned prices, firm commitments as well as options were mentioned. We have satisfied ourselves that the contracts were satisfactorily drafted and they were in our favour but discretion is a better part of valour sometimes and I think discretion had to be used tin's time.

SHRI BABUBHAI M. CHINAI: What about taking the newsprint in your department?

SHRI I. K. GUJRAL.: So far as taking the newsprint in the Ministry of I and B is ronrerned, as it is, we formulate the policy, we work in close collaboration with the STC. The difficulty is that the total import quantum ranges from Rs. 25 crores to about Rs. 27 crores annually. Now to set up a department for this much is not a very practicable thing. It is a very small item. Then, it is also spreadover. I think in all we are importing from 8 to 9 countries. Sometimes it is a very small quantity, for instance, thousand tonnes from one country. Therefore, to set up art organisation only for this would not he a practicable proposition.

So far as NEPA is concerned, I hope my lion, friend remembers the history of Nepa. Originally it was not set up under public sector. It was set up by a private party. I think the project was wrongly conceived. Then the Madhva Pradesh Government took it over and from the Madhya Pradesh Government this Corporation took it over but it has alwavs been suffering from the problems of congenital deficiencies. The availability of raw material in that area, the type of plant that was installed, the type of management that was provided -all these naturally had an overall impact on its total performance. But I am told something is being done and by the next year we will be able to do something; it might go up to 70,000 tonnes.

So far as Kerala is concerned, Kerala is a public sector organisation. Steps are being taken to step up and we are hoping that by about 1978-79 we will be in a

11-13RSS/ND/73

position to get about 80,000 tonnes. Regarding the other projects as mentioned by my friend, so far as I know, subject to correction, I think there is a mix-up between the newsprint and papeT projects. 1 think most of the projects that my friend has mentioned are paper projects. So far as I know the newsprint was only the Himachal one and there, I have already informed my friend, the party which took the licence has not taken steps. So far as the price factor is concerned, it has been mentioned time and again that perhaps our price structure is a type of structure which does not provide incentive. Now that is very difficult for me to swallow because for instance in NEPA we have been selling, if I remember correctly, three years ago when I was in this Ministry earlier, at about Rs. 1.000 a tonne. Now we have been offering till last year about Rs. I.S65 per tonne. I think there maybe some increase now. Kindly keep one thing in mind that it has been an economic price though small parties there to have not been able to increase may have suffered. Now one of the entrepreneurs said that he would set up a unit if he was assured Rs. 2,000 per tonne. How can I do that? Even in spite of the rise that we agreed even today we are providing it at a much lower price and this demand was there three years ago when the price was much lower. Therefore these arguments are used just as a cover for many of their deficiencies.

SHRI BABUBHAI M. CHINAI: Captive?

SHRI I. K. GUJRAL: So far as captive plant is concerned, this idea was mooted in our Ministry after this situation arose. I have been feeling two things. First we should explore the possibility of having captive plants. Also we started sounding if either from Scandinavia or from Canada some parties would be interested; we could set up a plant. The initial response that we have received through our diplomatic channels is encouraging but I think it is too early for me to say anything in detail about it. I can only say this that we would encourage both the propositions.

SHRI BABUBHAI M. CHINAI: price and advertisement charge*.

SHRI 1. K. GUJRAL: So far as newspaper price is concerned, as I have said in my statement unfortunately reliable data is not available. We set up a fact-Guiding committee more than a year ago and I was telling newspapers all the time that it is in their interests to give us data so that we really know what the economy-is like. So it is not a question of bargaining but unfortunately the newspapers did nor co-operate. Then you would remember. Sir, we had decided to give the Committee powers under the Commission of Inquiry Act which we have given and now some data is coming in. I can only say at this stage that if convincing data is provided our reaction will not be un-iiinpatiictic.

SHRI BABUBHAI M. CHINAI: Advertising?

SHRI I. K. GUJRAL: I am saying with tespect to all whether it is price or advertisement charges. The only thing is it is too early for me to commit myself but if any case is made out before me my reaction will not be unsympathetic because I am keen that the newspapers must continue to function.

MR. DEPUTY CHAIRMAN: Mr. Kum-bhare.

SHRI BABUBHAI M. CHINAI: What about foreign interests?

MR. DEPUTY CHAIRMAN: I am call-ing Mr. Kumbhare. You cannot go on asking while the Minister is replying.

SHRI N. H. KUMBHARE (Maharash-tm): It has been stated by the hon. Minister that because of the Supreme Court judgment there will be uniform cut in the supply of newsprint to all the newspapers irrespective of whether they are big 01 small. I would like to know from the hon. Minister whether that judgment will come in the way of giving protection to the small newspapers and if not whether the Government contemplates to give some protection to the small newspapers

SHRI I. K. GUJRAL: As I have said, the judgment does not give much option to us but some protection will be afforded

to papers which have a circulation up to 15,000 and 8 pages.

DR. K. NAGAPPA ALVA (Mysore): Sir. it is now 25 years after independence Vrom the figures that are available our domestic output is only about oneseventh of our requirements. I must say that the inment has totally failed in their po-lirv. in their programme, in their import and more than anything else in their attempt to have greater output in the most important sphere of newsprint production. Sir. it is clear that there have been con-" tiacts between Government and Government of friendly countries. When I look at the figures I find that Russia has also failed to supply over 50 per rent of what it promised. There have been contracts with private firms where the shortfall was only one-seventh. Newspapers are the most effective instruments for the creation of public opinion in the country. The success of democracy depends on the public opinion that is created and the Government is responsible for enabling newspapers to have the widest possible circulation. It is more so in this country. When the Government is having complete authority over All India Radio, television, etc. the circulation of papers must increase, but what we are seeing from the performance of the Government is they have failed miserably. It looks as if there is an attempt to curb newspapers, to curb the freedom of the press. I must also say painfully there is an attempt to have a committed press. Even this I doubt. In Cevlon what kind of Government there is? There in the name of diffusion of press management, they have taken over large paper concerns. I am only coming to the point to sav that there is definitely a grand design. The Minister, the spokesman of the Government have been repeatedly saving about the diffusion of press ownership and other things. This creates a doubt in us as to whether the Government have made sincere and serious efforts to have larger production of newsprint in this country and implement the programme. I do not know whether the STC have done their very best in this matter. It is a very important matter. Will the Minister give a categorical assurance to this House that he will make erery »ttempt to see that the minimum

public importance

quantity of newsprint is supplied to these papers, big and small alike? At the same lime they should make an effort from now on so that by the end of the Five-Year 1'ian we will be, as far as possible, self-sufficient. Also, the long-range agreements and contracts that we will be having should be effective enough so that we may base the supplies. I must once again emphasise that this is an onslaught in a way on democracy and freedom of press. I cannot say whether it is a grand or not. But whatever it is, the fear in the public mind must be removed by you, and it is for you to see to that. I know the potential in this country itself, in the matter of production of newsprint it is so much. You make a sincere effort. i know that you can do this. And I want a categorical assurance that there will not be room for the people of this country to say that there is onslaught on democracy and the freedom of the press itself.

SHRI I. K. GUJRAL: Sir, you will agree that it is more of a political speech which my friend has made, and I do not think it has a very direct relevance to the subject we are discussing. But 1 will only say one thing in reply to him that he has been very allegorical so far as the 25 years of freedom is concerned. We are proud of this 25 years of freedom. F.ven about the press we are talking of, the number of newspapers in India has multiplied many times, circulation has gone up considerably, and our investment in newsprint also has been going up every year. There has been a steady rate of growth both in the number of papers, in the pages of papers and in the circulation of papers. Therefore the Government's policy has been, always to encourage the growth of the press, which is bearing fruit.

One thing more—my friend will keep in mind that every country in the world does not manufacture newsprint, and every country in the world is not self-sufficient in newsprint. There are only a few countries in the world which manufacture newsprint because of the locational situation of the raw material itself. In our country we are manufacturing it to an extent. But a new problem has been posed before the industry for the last three or

four or five years, I mean industry not in the sense of newspaper industry, but in the sense of newsprint industry. The newsprint industry depends upon wood pulp. Now, as ni) fton. friend would know, wood pulp can be used for newsprint, it can also be used for rayon and it can also be used for tyre cord. And therefore even the countries which have been conventionally and traditionally manufactur-print are also thinking whether economically it is better to manufacture newsprint or to manufacture rayon or manufacture tyre cord. And I think this is one of the dilemmas which have always been before the Industry Ministry. I have been associated with the details regarding ir. lor instance, at one stage we were thinking of setting up a no factory there. But then the technologists said, if we are going to use the same pulp, then why not use it for tyre cord or for rayon, which would definitely give a more growth rate economically, and export it and import newsprint? These are the issues v hich cannot be settled across the House like this in a debate But basically kindly keep in your mind-we have been increasing our foreign exchange allocations every year for the import of newsprint. And this year, in spite of the economic situation being what it is, in spite of the fact that there is a considerable strain on otir foreign exchange resources, the Department of Economic Affairs was very nice to us, they gave us a very good allocation. But we have not been able to utilise it because of world scarcity. The situation is not tine to Governmental poliev. I can only assure my friend, Dr. Alva, that we on this side of the House now and before when he was with us also have always been committed to the freedom of the press, we have always been committed that the press must continue to prosper. But Mng he should keep in mind-he has drawn my attention to what he has chosen to call the delinking and diffusing of the press. Government has repealed here, and I am repeating here-we stand firmly committed to the policy that big business must be delinked from the newspaper industry. Ft is not in the interests of the freedom of the press. And that is wtty we are trying to follow that policy, and I hope that my friend. Dr. Alva, in spite of the fact that he has crossed ovei to the Opposition, is today not speaking

SHRI ABU ABRAHAM (Nominated): There are only one or two points which I want to make. According to a statement privately circulated by the IENS, the Government rejected the contract that was offered from Canada two years ago, when the price was 175 dollars per tonne, on the ground that it was five dollars more than the world market price. I would like to know if this is true.

Secondly, 1 would like to know if the Minister thinks that there is a likelihood that a number of journalists and others might lose their jobs because of the crisis

SHRI JOACHIM ALVA (Nominated): Why should the journalists lose their jobs? Take over the industry.

SHRI ABU ABRAHAM: I want to know whether the Government will be able to take any steps to prevent that.

SHRI I. K. GUJRAL: So far as the working journalists are concerned, I hope no newspaper owner will be unwise to resort to this unhealthy practice and I hope steps will be taken to absorb the strain that is being caused and it will not be passed on to the working journalists. Of course, the Government will try to come to the rescue of the working journalists. I hope that situation will not arise

So far as some paper which has been circulated by the I.E.N.S. is concerned, it is a very strange type of argument, wisdom of this kind, that I am now being told that two years ago when newsprint was available in abundance at cheaper prices I should have, at that stage, bought it at higher prices because it suited some foreign manufacturer who were buying at cheaper prices. Our needs were being met. Our long term contracts had been signed. Ill is u a very unbusinesslike proposition being made by businessmen that two years ago I should have bought at five dollars more when I was putting it at five dollars cheaper.

SHRI A. G. KULKARNI (Maharashtra): Much of the cpresiions have been asked. Now only two points I want to get clarified. Mr. Gujral has stated that within the four corners of the decision of the Supreme Court the small newspapers and the regional newspapers would be supported in regard to the supply of newsprint. I want to have a categorical assurance when this matter is being raised on various pretexts anil all the time the Government is coming forward with the Supreme Court judgment. I can understand the anxiety of the Government to give the highest respect to the Supreme Court judgment but the regional and local newspapers have got the more Importance and priority value as regards the dissemination of news and building up of democracy at rural level. May I know from the Minister whether in keeping with whatever the legal advice he has got, is there any possibility of giving weightage particularly to the regional and district level papers which are suffering very badly because of the 30 per cent all round cut? There must be some selective approach under one respect or the other because Mr. Gujral is clever and pragmatic enough and knows the value of rural education through the newspapers.

public importance

My second point is the suggestion made by my colleague, Mr. Babubhai Chinai, about the joint sector foreign capital projects. When Mr. Gujral himself knows that in this country or in any foreign countries the conventional raw material is exhausted there is an alternative raw material like sugar cane bagas. He is himself aware about the joint sector projects run by i he co-operatives because in U.P., Bihar, Maharashtra, Mysore ami in Tamil Nailn large numbers of co-operative sugar factories have got the raw materials. Mr. Cujral knov s very well. Instead of having joint sector projects with the foreigners, why do you not have joint sector projects with your own colleagues who have got raw materials to offer? But the only sn.it; which you Yourself have understood is the problem of price. The NEPA price you have raised to Rs. 1,300.

SHRI I. K. GUJRAL: It will be raised more.

SHRI A. G. KULKARNI: You have to accept one point. I do not want to go into the economics of these projects. These projects are very heavy capital intensive. According (o the World Bank for one plant of about 200 tonnes you require Rs. 30 crores. The World Bank does not loan because the production created out of Rs. SO crores investment is Rs. 5-6 s. So unless the Government of India, as a policy decision, comes out to help the co-operative sugar factories to have these newsprint plants with bagas, which is the only solution, this type of thinking would not be banished once and for all from the Government's mind.

Lastly, I want an assurance from the Minister that it is rightly suggested that because of the 30 per cent cut the journalists are going to be affected. I know definitely that the press barons will take benefit from this reason of 30 per cent cut. So you must assure this House about the price factor. They can increase the rates for advertisements of luxury goods, cosmetics and all those things, but the price of the newspaper must be assured as it is and the services of the journalists must be safeguarded.

SHRI JOACHIM ALVA: **The** Minister must guarantee that nobody will be sacked.

SHRI I. K. GUJRAL: Sir, my hon. friend is a very learned co-operator and he co-operates whenever the situation is difficult. That is why one of the things that he has suggested of late is the bagasse technology and I must pay him a compliment because he has taken pains to go to Mexico and study the details of this technology.

SHRI BHUPESH GUPTA: You sent him?

SHRI I. K. GUJRAL: No, he went on his own. But he has studied the bagasse technology and I think the proposition that he has submitted to the Government is under examination. I think if bagasse can be utilised as raw material for manufacturing newsprint, it will be a very good augury for this country.

So far as the price is concerned, naturally it is difficult for me to say offhand what is ill be the price of a plant which will be set up after the new technology is accepted.

SHRI A. G. KULKARNI: I did not ask about ii. I said you should have a joint sector with the cooperatives, not with foreigners.

SHRI I. K. GUJRAL: Well, if it is a joint sector between me and Mr. Kulkarni, we can start it tomorrow. But the difficulty is that I do not decide about the joint sector or about the financial policies. The concerned Ministries do it. **But the** proposition thai has come from the cooperative sector needs consideration and I hope it will be considered sympathetically. So far as this Ministry is concerned, 1 can assure him that we have supported and we will support the idea of new technology being given consideration.

5>o far as tin point regarding small newspapers is concerned, I have said that within the four walls of the . . .

SHRI A. G. KULKARNI: Break those

SHRI I. K. GUJRAL: Outside the **four** walls there is only jail. I hope ray friend does not want me to go to jail; if he wants me to do it, I might. But I have to confine myself to the four walls of Parliament which is a great sanctuary . . .

SHRI A. G. KULKARNI: What is **the** chance of justice to the small people if you go on talking like this?

SHRI I. K. GUJRAL: Sir, my hon. friend is a Member of Parliament. It is for him to decide what place should be given to the Supreme Court judgment; it is **not** for me to decide. The Supreme Court judgment is before all of us. It is a public document. I am not saying about anything which is known to me only. So. ;i^ 1 said just now, we have been able to give this much of limited benefit for newspapers which have a circulation up to 15,000 and have eight **pages**, newspaper! with four pages and a circulation of 30,000

[Shri I. K. Gujral] and so on—you can go on calculating accordingly; I am not good at mathematics —and that is that this sector of newspapers will not be affected by the cut, and they can have circulation up to that level.

So far as working journalists are concerned, as I have said just now, I do hope that the wiser men in the newspapers will not resort to reduction in the staff or to showing the boot to the working journalists because we are all with them. I am sure ways and means will be found to see that the working journalists are not affected because, after all, freedom of the press is for the working journalists and I hope they will continue to do their work

SHRI ABU ABRAHAM: How long will this situation last?

SHRI I. K. GUJRAL: I cannot say because it depends on the world situation.

SHRI BHUPESH GUPTA: We are intrigued to hear that the Matador of Rajya Sabha, i.e. Mr. Kulkarni, has been to Mexico. But that will not solve any problem. Now the Prime Minister had been to Canada. Other Ministers are going. But the newsprint crisis continues all the same. When the Prime Minister went to Canada. I thought that such problems would be taken up. When I read her speech, she was telling the Canadian MPs that neither country had ideologies to export but they had material goods to export. 1 thought that newsprint contracted by India would be taken up as one of the export items from Canada to India. But it seems that Canada gives neither ideas nor material goods. But I would like to know whether the Government or the Ministry concerned took up the matter with the Foreign Ministry in order that they could, in their turn, take up with their counterparts in the exporting countries and find out why there have been such blatant breaches of contracts. Not that we can do very much. But, if necessary you take up the malleidiplomatically with the countries which do not honour their contracts or do not ensure that the private parties in those countrie» fulfil their contractual obligations with other countriet or Governments of other countries.

Sir, we are now facing an extremely difficult situation and the small newspapers are the most hit. I am not so much worried about the bigger newspapers; they can look after themselves. I do not know how much newsprint they have got. It is well known that some of the big monopolistic press, or the jute press you call them, had built up their buffer stock or whatever stocks they are. And there had been blackmarketing in newsprint. And I know tha: in Calcutta, one newspaper house, uitii the largest circulation of Bengali and English editions and other weeklies also, was selling newsprint in the blackmarket. The matter was brought to the notice of the House, investigation was made, the CBI went into it and the report also came out. We do not know what action had been taken against this paper. I have in mind the Anand Bazar Patrika group. We do not know what is happening and we should be told about it. It is well known that certain other chain newspapers indulge in blackmarketing of newsprint. They make money by selling newsprint in the blackmarket and then utilise this money for buying shares or cornering shares and so on. I think, you should be on the lookout for such quarters where Mr. Goenka ruled, apart from others. He is in trouble already. So, that aspect should be gone into. What is the protection to the small and medium newspapers? How are they going to be protected? I find that the big newspapers have resorted to a technique of bringing out market supplements. i on.sume paper. They are escaping any restraint on advertisement. Let them earn through advertisements but consume only cheaper paper instead of using scarce paper or earning money or making profit. Can we not think of some law, some regulatory and other measures which would stand the constitutional test in the Supreme Court in order to check such things on the p«rt of big papers which are now resorting to the technique of diverting their paper for bringing out their so-called market supplements, consumer supplements and other supplements in order to just earn money? That should be gone into.

Secondly, Sir, with regard to the question of small and medium newspapers, has the Government considered discussing this matter with the Working Journalist* Organizations in order to evolve some

of a scheme to meet the emergency so long as we are not in a better position? That is very, very essential. Consultation should take place with them and also with the owners of the small and medium newspapers with small circulations. Have any steps been taken in this direction? Then, in this connection, I should also like to know another thing and that is about production. I was a little disturbed when I heard that he would be prepared to invite Canada and other foreign interests to set up factories here. Why? We can get their technical knowhow whenever we like, should it become necessary. But surely we need not allow them to have investment in this country and then start another chain of industries in the paper industry and allow them take away money from here. Why should it be done? Production should be in the public sector. I know my friend, Mr. Kulkarni, is in a cooperative sector and he has made the cooperative sector something very interesting ..

AN HON. MEMBER: Joint sector.

SHRI BHUPESH GUPTA: Well, joint sector is entirely a fraud and it is a bogus sector in this matter. And I think the Minister has not made up his mind. Why have you given licences to them? Why did you give licences to them which have not been honoured? They have pocketed the licences and done nothing. Why do you not revoke these licences and disqualify them for any future licences? These people stipulate that unless the Government assures that a certain quantity would be bought from them, they would not set up factories and materialise the licences. Is it the way to deal with such people? Therefore, I say that the Government should work out a scheme of production, projects of production. I think the time has come when we must try to be self-sufficient as far as possible, to the maximum extent possible, in the matter of production of newsprint in the public sector. That is very, very essential today. A suggestion has been made, some people advised him

(Interruption)

MR. DEPUTY CHAIRMAN: You should wind up now.

SHRI BHUPESH GUPTA: . . . sell them in the market, earn money, import newsprint and start running the newspaper. Is it the way to run the newspaper? Newspapers are a vital aspect of our national and public life. Surely they should get the needed priority in this matter and we cannot make that contingent upon getting imports by seeking export where there will be all kinds of bottlenecks, blackmail, pressures and other international difficulties. Why then should the Government not go in for production of newsprint, explore the possibilities of starting immediately in the country with the assistance of favourable terms from foreign countries our own factories in the public sector for producing quality newsprint? It is possible to do so. Has there been any estimate of the possibility of raising the production of newsprint within a given time, with given resources? Has your mind been applied in this direction? You are groping in the dark going to Canada and Scandinavian countries finding nothing and making speeches all the time and getting some speeches here also. That is all about it. Therefore, this is how it should be handled. (Time bell rings). Finally, br fore I sit down, passingly he mentioned the Government is committed to the delinking of newspaper from industrial houses. I have been hearing it for the last fifteen years or more than that, seventeen years

SHRI PITAMBER DAS: You are used to it by now.

SHRI N. G. GORAY: That means the commitment is a long-term commitment.

SHRI BHUPESH GUPTA: I do not know. In the meanwhile I have seen many Ministers of Information and Broadcasting getting delinked not only from the Cabinet but also from the ruling party and from public life. That delinking process is taking place, but the other delinking which we were promised, the delinking of the press from the industrial houses, has never materialised. Why? Big barons and tycoons have built up mounting pressure on the Government and others with the help of some officials and some prominent political personalities, well fortified in their seats of authority and power. Why is this

not being done? May 1 have an assurance from the hon. Minister as to the time limit? How many limes assurances have been given that within such and such time, during this session, the next session, the session after that, the Bill will come? But never it came. I know that Shri Gujral will say something. He is a smart young man and r have no doubt in my mind his will be a smart performance which many Ministers are incapable of. I know that. But smartness is no substitute for political honesty or for moral standards in public life. I am not blaming him. I am charging the Government of making immoral statements in Parliament and finding one excuse after another with a view to evading the measure which should have been taken many years ago and ToT which there is commitment under the report of the Press Commission and by the various statements made by the Government on the floor of both Houses of Parliament.

SHRI I. K. GUJRAL: We all have a great deal of respect for Shri Bhupesh Gupta and whenever he says something we treat it with a great deal of

First of all. I would like to clarify one thing. When the question was asked about the Canadian offer of captive plant or setting up a plant here, I did not enunciate any policy. I must clarify it. There is no specific proposition before the Government. The only thing I said was this, I want to clarify that, if I was not clear enough. So far as financing policy is concerned, whether foreigners should come, whether it should be in the joint sector or private sector-these are all outside the purview of this Ministry. We do not enunciate any policy on this account and therefore I am not making any statement whether it is vi'-avis Canada or Scandinavia or any other country. So far as setting up of the plant is concerned, that is for the Ministry of Industry to decide, when any specific proposition comes up. At the moment no specific proposition has come. Only initial or preliminary soundings have been initiated by us to check up as to what steps we can possibly take to meet our future deficit. Therefore my friend Shri Bhupesh Gupta can rest assured that if newsprint comes here, it will be within

the overall policy of the industrial policy of the Government. If according to the industrial policy newsprint should continue to be totally in the public sector, naturally it will be so. Ministry of Information and Broadcasting has neither been asked nor have we offered any opinion about the change of the policy in this context.

to a matter of urgent

public importance

So far as delinking is concerned—he spoke very enthusiastically about it and I appreciate that—he will recall that we have not been able to bring forward the Bill or Act on this because of two or three reasons. Vou will recall that there were two Supreme Court judgments-majority judgment and minority judgment-recently on the subject. The last judgment has come only recently. That by itself was a limitation on us. As long as we have not come to the conclusion so far as these judgments are concerned, we are not in a position to finalise the Bill on delinking which is in keeping with the policy commitment made here. But I can tell you that we are definitely going to do it. We stand committed to it. We are studying the judgments and I hope very soon we should be in a position to meet the needs of our commitment. We want to do it. It is not either to oblige Shri Bhupesh Gupta or anybody else. We ourselves feel that freedom of the press can be assured only if the delinking takes place.

As regards the production of small newspapers is concerned, I have already explained it. And the type of protection we are trying to give to smaller circulation papers. I have already mentioned and therefore I will not repeat it. So far as working journalists are concerned, I hope no such eventuality will arise. I hope no such situation will arise . .

SHRI BHUPESH GUPTA: Supplements of big papers?

SHRI I. K. GUJRAL: The Supreme Court judgment says that we cannot tell them how to use newsprint. We can only give them newsprint.

SHRI BHUPESH GUPTA: You cannot tell them. But certainly you can cut their quota.

SHRI I. K. GUJRAL: We are cutting 50 per cent.

SHRI BHUPESH GUPTA: Cut more.

SHRI I. K. GUJRAL: The judgment is clear that we can only cut equally for

SHRI BHUPESH GUPTA: In that case, matter be discussed. Your object is beinif defeated when they use the newsprint for other things. They may not increase the page. But they would u^ce it for other things. Therefore, you should discuss this matter with the officers and see what can be done.

SHRI I. K. GUJRAL: So far as this is concerned. I can tell you one thing. If you want to know my views or the views of my Ministry on the subject, we are entirely in agreement with you, because we feel that the present policy of allowing some of the newspapers to have 50 per cent or 60 per cent or 70 per cent of the quota utili«ed for advertisements only is defeating the very purpose of the newspaper itself and we are in agreement with this. We also feci strongly that it is not only this that the reader does not get the worth of his money that he pays, but also, at the same time, the foreign exchange that the country spends on importing the newsprint not well utilised. Therefore, so far as I am concerned, so far as my opinion is concerned and so far as the opinion of the Information and Broadcasting Miniconcerned, there is no difference of opinion between Mr. Bhupesh Gupta and myself on this issue. . .

SHRI BHUPESH GUPTA: They are issuing consumer supplements, etc.

SHRI I. K. GUJRAL: The limitation has been set by the Supreme Court judgment. $\,$.

SHRI BHUPESH GUPTA: How long will you wait? Why not discuss it?

SHRI I. K. GUJRAL: We are going to let up a 'mall committee in connection with the Press Council and we will utilise that occasion to discuss these issues also.

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SHRI BHUPESH GUPTA: Why Press Council? You are going to the Press Council for this?

public importance

SHRI I. K. GUJRAL: Please do not misunderstand me. I am going to invite a small committee of the Members of Parliament in connection with the Pre's Council—and I am not going to the Press Council—on which, I hope, Mr. Bhupesh Gupta will also be there.

SHRI BHUPESH GUPTA: Then you are inviting trouble.

SHRI I. K. GUJRAL: Well, I have always loved the trouble that my friend, Shri Bhupesh Gupta, gives, because trouble though it is, it is also enjoyable at the same time.

MR. DEPUTY CHAIRMAN: Yes, Mr. Yashpal Kapur.

श्री सभागत कपूर (उत्तर प्रदेश):
उपाध्यक्ष जी, मंत्री महोदय ने बड़ी कावलियत से सभी बातों का जवाब दिया
श्रीर इस मसले पर रोशनी डाली है
श्रीर मेरी कुछ बातों के बारे में मेरे
बुजुर्ग श्री भूपेश गुप्त ने कह दिया है लेकिन
फिर भी मैं दो तीन बातें मंत्री महोदय
के सामने रखना चाहुंगा।

यह तो ठीक है कि आपके 30 परसेंट कट से अखबार छोटे हो जायेंगे भीर उनको पढ़ने के लिये जो छः छ: सात सात ग्रखबार पढते हैं जरा कम समय लगेगा लेकिन देखा यह गया है कि यंग्रेजी का ग्रखवार तो वही 12 सफे का छप रहा है ग्रीर हिन्दी का श्रसबार 6 सफे का हो गया है। तो यह सुप्रीम कोर्टका जो जजमेंट है कि 30 परसेंट कट बरावर सब पर लगेगा वह प्रैक्टिकल में क्या हुन्ना, इस बात को प्राप देखें, ग्रखवार तो ग्रापके पास भी रोज द्याते होंगे---संग्रेजी का सखवार तो 12 सफे का चल रहा है और हिन्दी

श्री यशपाल कप्रो का अखबार 6 सफे का हो गया और जो उर्द का अखबार है या और जो दूसरी हमारी देशी जवानें हैं उनके ग्रखबार हैं वह तो बेचारे कहां हैं। जो ग्रभी प्रीमियम चल रहा है आपके न्यज्ञिंट का बह 600 रु० या 700 रु० का प्रीमियम है। और भ्रापने जो इजाजत देवी कि वाइट प्रिटिंग पेपर पर भी अखबार छप सकेगा तो उसका क्या व्यावहारिक रूप में ग्रसर पडेगा। वह यह होगा--जो बड़े भखबार है, जैसा कि डिलिकिक का आप सोचते हैं. तो जो लिक्स हैं उनको ग्रपने न्यजप्रिट का कोटा खरीदने के लिये अपने पास पैसा न हो तो भी दूसरी कम्पनियों से पैसा उधार मिल जाता है और वह अपना पूरा कोटा खरीद कर रख लेते हैं। ग्रखबार क्या छापते हैं। जितनी गणना देते हैं उससे कम छपता है। तो उनके पास पैसा इस बात के लिये हो सकेगा कि वह बाइट प्रिटिंग पेपर खरीद लें और जो न्यजप्रिट आपने फारेन एक्सचेंज खर्च कर के, इस्पोर्ट कर के उनको दिया है वह भी प्रीमियम पर छोटे ग्रख्यारों का दिवाला निकालने के लिये बेच दें। इसलिये भेरा निवेदन है कि मंत्री महोदय जब आप किसी ऐसी चीज को करते हैं तो सब बातों को देखे और वाइट फ्रिटिंग पेपर की भी. माफ कीजियेगा, कोई हमारे देश में बहुतायत नहीं है, विद्यालयों के लिये, पुस्तकों के लिये कागज नहीं मिल रहा है। तो आपने अगर वाइट प्रिटिंग पेपर को न्युजप्रिट में डाइवर्ट कर दिया तो क्या होगा। न्युजपेपर सुबह पांच मिनट पढ़ने के बाद, चाहे आपके देश के बने हुये कागज का हो चाहे आपके इम्पोर्ट किये हुये विदेशों से खरीदे हुये कागज का हो, रही बन कर रह जाता है। यह ठीक है कि इसके साथ साथ रही की कीमत भी बढ़ गई है। तो

क्या हम अपने फारेन एक्सचेंज को, क्या हम अपने बाइट प्रिटिंग पेपर को जो कि हमें अपने बच्चों की किताबों के लिए चाहिए वह रही बनने के लिये श्रखबारों को देते रहें। क्या यह सही है। जो अखबार डेढ़ डेढ़ लाख, दो दो लाख छपते हैं वह जरूर डेढ़ लाख, लाख. छपें। उनकी जो भी की तादाद है उस पर मैं हं कोई लिमिट लगा देना उससे फीडम ग्राफ प्रेस पर कोई चोट नहीं आती है। छोटे श्रखबार, हमारी श्रपनी राष्ट्रीय भाषाओं के अखबार, तो काट दिये जाएं और बड़े अखबार, अंग्रेजी में छपने वाले ग्रखबार उसी तरह से चलते रहें. यह बात बर्दाशत के काबिल नहीं है।

में यह कहंगा कि यह जो न्युजप्रिन्ट इम्पोर्ट के बारे में कैनेडा के साथ हम्रा बया यह भी कोई कारण है कि साल दो साल से ईस्ट वेस्ट ग्रीर वेस्ट कोस्ट कैनेडा का जो शिप्टिंग फेट के तहत है, उसका झगड़ा चला रहा है और हमारा शिपिंग मंत्रालय, हमारा जहाजरानी विभाग, अभी तक कोई निर्णय शिपिग कंपनीज से नहीं करा सका। अगर यह कारण है कि वह फ़ेट का जो फर्क है दोनों साहिलों के बीच में, तो उस में भी ग्रगर श्रपने साथ जहाजरानी के मंत्री से कहेंगे कि जल्दी सेट्ल करें तो मेरा ख़याल है कि आप ज्यादा न्युजप्रिट वहां से ला पाएंगे।

SHRI JOACHIM ALVA: The 'Times of India' and 'Indian Express' have a circula->f 10 lakhs .

MR. DEPUTY CHAIRMAN: Let him wind up.

SHRI I. K. GUJRAL: Sir, my friend has pointed out that some Hindi papers have ed their pas?!., hut not the English S. I may only say one thing that the allocation that we are making is paper-wise.

and not group-wise. So it is not as if any chain paper might say that it can be transferred. That is not permissible. Therefore, if they are cutting Hindi and are not cutting English, they will come to grief because we will not be giving them any additional newsprint. Whatever is possible at the rate of 30 per cent cut will be given to every paper—not *to* chain group as such.

The second point raised by Mr. Kapur is about the black marketing in newsprint. Now we have got four circulation checking teams which go to all papers to check up their circulation. We have found that some papers over-state their circulation. We have taken penal action in the past. But I might say that so far we have been lenient to the extent that we have only cut down their newsprint allocation. Now I have warned them that from now on any paper, big or small, which is found to be misusing the newsprint or which is found to be making a wrong statement will be prosecuted under the law. And this action we are going to take in a very firm way, whatever may be the paper.

So far as the bigger circulation papers are concerned, my friend should keep in mind that all big circulation papers in India are not English papers. They are Indian language papers like 'Matrubhumi', like the Bengali papers 'Jugantar' and 'Ananda Bazar Patrika', and Malayalam paper like 'Manorama'. Such papers have got a much wider circulation. We are proud that the Indian press has come up in Indian languages and they are having bigger circulation.

So far as the freight difference between the east and west coasts is concerned, I am told that for the current year there is no freight difference between supplies from two Canadian coasts. The freight is uniform now—at forty-eight dollars.

MR. DEPUTY CHAIRMAN: Mr. Shinde

(Interruptions)

SHRI PATIL
Sir, I have been trying to catch your eye for a long time.
I wanted to ask a very brief question . (Interruptions)

MR. DEPUTY CHAIRMAN: No, please . . . (Interruptions). Mr. Shinde.

STATEMENT RE DROUGHT SITUATION IN THE COUNTRY.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE): Sir, with your permission, may 1 lay this statement on the Table of the House?

MR. DEPUTY CHAIRMAN: You lay it on the Table of the House. Since it U an important statement, it may be circulated to Members, and they will ask questions tomorrow.

SHRI ANNASAHEB SHINDE: Sir, I beg to lay on the Table a statement on the drought situation in the various parts of the country. [Placed in Library. *See* No. LT-5189A/73.]

REFERENCE TO ALLEGED POLICE ATROCITIES ON ZOOLOGICAL PARK EMPLOYEES

SHRI BHUPESH GUPTA (West Bengal): Sir, I have to draw your attention to the new.; item which appeared in yesterday's Indian Express. I have enough information of the subject-matter even otherwise. "Delhi Zoo workers observed a strike today in protest against the alleged police atrocities on their union leaders. According to the employees, their leaders were sew beaten up." Mr. Om Mehta, please note it. The Home Minister is never in the House. He is the leader of the House. Where does he sit? Can you give me his address so that I can go and read it to him? He should give some more time and grace the House with his longer presence.

MR. DEPUTY CHAIRMAN: Shri Om Mehta will convey to him.

SHRI BHUPESH GUPTA: Shri Om Mehta is always here. "They were severely beaten up by the police both in the zoo and at the Tilak Marg police station yesterday.

"The union claims that the unwarranted assault on peaceful employees of the Zoolo-